

The Ministry of Development of North Eastern Region monitors the NLCPR projects on the basis of the periodic furnished by the State Government in this behalf. Field visits are also undertaken by the Officers of the Ministry. Besides, at the instance of the Ministry of Development of North Eastern Region concurrent evaluation of some NLCPR projects has also been done by Comptroller and Auditor General (CAG).

Conflict in Donor and NEC

625. SHRI KARNENDU BHATTACHARJEE: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that there is some inner conflict in the working of the Ministry of Development of North Eastern Region and the North Eastern Council;

(b) if so, the projects affected as a result thereof;

(c) whether Government propose to remove the conflict amicably to save the affected projects; and

(d) if so, the details thereof?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) No, Sir.

(b) to (d) Do not arise.

C&AG Report of PSUs

626. SHRI R.K. ANAND: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor General (C&AG) had in its report as on March 31, 2002 brought out that out of Rs.93,755 crore invested by Government in 270 PSUs, dividend worth Rs. 8201 crore has been paid only by 86 PSUs during 2001-02; and

(b) if so, the reasons for not paying the dividends by the remaining 184 PSUs?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) According to Report No. 1 of 2003 of the Comptroller and Auditor General of India (C&AG) containing Review of Accounts of PSUs placed in Parliament on 24.04.03: